

Name of the Corporate Debtor: Vysali Pharmaceuticals Limited Date of Commencement of Liquidation: 03-12-2024; List of Stakeholders as on Date: 22-01-2026; Name of IP: Mr. Kizhakkekara Kuriakose Jose; Process Number: 1; Last 5 digits of registration number: 10788

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	11093123.28	1	11093123.28	0	0	0	NA
2	Liquidation costs incurred till date	1	4789862.2	1	4789862.2	0	0	0	NA
3	Secured financial creditors	1	825970944.00	1	824468031	0	1502913	0	Annexure 3
4	Unsecured financial creditors	2	5845659.00	2	5821619	0	24040.00	0	Annexure 4
5	Operational creditors (Workmen)	180	63397449	180	45978977.63	0	17418471	0	Annexure 5
6	Operational creditors (Employees)	68	51419142	66	38079456.63	0	13339685	0	Annexure 6
7	Operational creditors (Government Dues)	3	50869127	3	50869127	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	5	7561740	5	7561740	0	0	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	2	76735614.00	2	76735614	0	0	0	Annexure 9
Total		263	1097682660.48	261	1065397550.74	0	32285109	0	